## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 22/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/550/(IB)/2017

NAME OF THE PETITIONER(S)

: BHANSALI CHEMICALS MADRAS LTD

NAME OF THE RESPONDENT(S)

: EFFEL EXPORTS PVT LTD

UNDER SECTION

: Sec 9

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

N 1c. Bharrou

ANANT MERATHIA

Council for Respondent

## **ORDER**

Counsel representing both the parties are present. Counsel for respondent prayed time for filing counter and making submissions. Time extended at request. Put up on 29.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)

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